

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 139, 148 & 200 OF 2016**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 139 of 2016**

**Shree Ambika Sugars Ltd. & Ors.**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**APPEAL NOS. 148 & 200 OF 2016**

**In the matter of:**

**...Appellant(s)**

**The South Indian Sugar Mills Association & Ors.**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Choudhary  
Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S.Vallinayagam for R-2

**ORDER**

This batch of appeals could not reach before the Bench.

As agreed by learned counsel for both the parties, list these matters for hearing on **11.11.2019.**

**(S. D. Dubey)  
Technical Member**

*pr/vt*

**(Justice Manjula Chellur)  
Chairperson**